COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 178 OF 2015

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Mr. Gautam Chawla Mr. Akansha Tyagi

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for MPPMCL

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt